

DIVISION BENCH
COURT - I

P-114

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1377(KB)2020
IA(I.B.C)/1083(KB)2023, IA(I.B.C)/1196(KB)2023,
IA(I.B.C)/1412(KB)2023, IA(I.B.C)/2100(KB)2023,
IA(I.B.C)/1082(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	UCO BANK VS NANDINI IMPEX PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (Hybrid) Mode

Mr. Shaunak Mitra, Adv.] For Suspended Board
Mr. Aditya Kanodia, Adv.
Mr. Dripto Majumder, Adv.
Mr. Suparna Sardar, Adv.

Ms. Rituparna Chatterjee, Adv.] For the Applicant in IA-1082-2023 and IA-1083-2023
Mr. Rahul Das, Adv.
Mr. Didyendu Ghosh, Adv.

Mr. Zeeshan Haq, Adv.] For the SRA
Mr. Rajib Mullick, Adv.
Mr. Biswaroop Ghosh, Adv.

Mr. Urmila Chakraborty, Adv.] For the CoC,
Mr. Tanushree Paul, Adv.

Mr. Rishav Banerjee, Adv.] For RP
Mr. Saurav Jain, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. It is stated at Bar that an appeal has been heard by Hon'ble NCLAT and interim directions have been issued but the order has not been uploaded.
3. Post this matter for placing on record the order passed by Hon'ble NCLAT.

4. Post IAs 1082 of 2023, 1083 of 2023 & 1412 of 2023 on **18.04.2024** & other remaining IAs on **20.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)